

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 319/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: M/s. RRK Media Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	<i>Kumar Ma.</i>	<i>Defence</i>	<i>— H —</i>

ORDER

TCSP 315/230-232/NCLT/MB/MAH/2017  
TCSP 316/230-232/NCLT/MB/MAH/2017  
TCSP 317/230-232/NCLT/MB/MAH/2017  
TCSP 318/230-232/NCLT/MB/MAH/2017  
TCSP 319/230-232/NCLT/MB/MAH/2017  
TCSP 320/230-232/NCLT/MB/MAH/2017  
TCSP 321/230-232/NCLT/MB/MAH/2017  
TCSP 322/230-232/NCLT/MB/MAH/2017  
TCSP 323/230-232/NCLT/MB/MAH/2017  
TCSP 324/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 7.12.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)